भायातित तेलो की सप्लाई, बनस्पति के उत्पादन तथा वितरण, ग्रादि के विभिन्न पक्षों की पुनरोक्षा करने की दिहर से सरकार वनस्पति एसोसिएशनों के साथ भी लगातार बातचीत जारी रखे हुये है। समग्र रूप से देखने पर वतस्यति की कोई कमी नहीं है ग्रौर कुल मिलाकर इसकी उपलोभयता ग्रंचकी रही है।

Development of Padam Nagar and Bagh Kare Khan

1363. SHRI JAGANNATHRAO OSHI: Will the Minister of WORKS AND HOUSING pleased to state:

- (a) whether proposals for the development of Padam Nagar and Bagh Kare Khan, Delhi covering inter-joining of the roads from Azad Road, Padam Nagar, and the acquisition of the Parking Site by the Delhi Development Authority at Padam Nagar, have been implemented; if not, what are the reasons for the delay and what steps are being taken to expedite the work; and
- (b) when it is likely to be completed?

THE MINISTER OF PARLIA-**AFFAIRS** MENTARY AND WORKS AND HOUSING (SHRI SINGH): BHISHMA NARAIN (a) No, Sir. The Delhi Development Authority has informed that widening and linking of the roads acquisition of the priinvolved vate properties coming within the alignment of the road. scheme can be implemented after acquisition of all the properties which are being notified for acquisition.

(b) The acquisition proceedings being quasi judicial and orders appelable, no time limit can be fixed.

Supply of Palmolin to Pondicherry

1364. SHRI V. P. MUNUSAMY: Will the Minister of CIVIL SUP-PLIES be pleased to state:

- (a) whether any representation has been received from the Consumer Council, Pondicherry regarding delayed supply of Palmo-lin during the months of May and June, 1981; and
- (b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUP-PLIES (SHRI BRAJ MOHAN MOHANTY): (a) No, Sir.

(b) Does not arise:

Conveyance Allowance to Doctors working in N.D.M.C.

1365. SHRI B. C. PATTA-NAYAK: Will the Minister of WORKS AND HOUSING pleased to state:

- (a) whether it is a fact that personal staff attached to the President, NDMC and some other non-technical staff (Administrative) are given conveyance allowance:
- (b) whether doctors working in the NDMC are given conveyance allowance; if not what are the reasons therefor; and
- (c) what steps are being taken/ have been taken to give conveyance allowance to the doctors in NDMC to enable them to reach the place of duty in time?

THE MINISTER OF PARLIA-AND MENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The NDMC have reported that the doctors who have fixed place of duty involving no travelling are neither entitled nor being given any conveyance allowonce.